

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 22588/2015

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

RAMJEE
OFFICE REPORT ON DEFAULT

Respondent(s)

Date : 04-02-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBERS]

For Petitioner(s) Mr. Ashutosh Kumar Sharma, Adv.
 Mr. Kamendra Mishra, AOR
 Mr. Bhakti Vardhan Singh, AOR

For Respondent(s) Ms. Ritu Rastogi, Adv.
 Mr. Sanjay Kumar Visen, Adv.
 Ms. Sasmita Tripathy, Adv.

Mr. Anoop Kr. Srivastav, AOR
Mr. Ravindra Nath Pareek, Adv.
Mr. P.K. Sinha, Adv.
Mr. Brijendra Singh, Adv.
Mr. V.P. Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Two weeks' time is granted to learned counsel for the petitioners to file spare copies and file fresh particulars of the sole respondent.

(ASHA SUNDRIYAL)
COURT MASTER

(TAPAN KUMAR CHAKRABORTY)
ASSISTANT REGISTRAR